

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 3**  
**(IB)-614(PB)/2020**

**IN THE MATTER OF:**

Dr. Ivleen Kaur

Vs.

Axiss Dental Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.03.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Respondent

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**ORDER**

No one has put in appearance in support of the petition. In the interest of justice, hearing is deferred to 17.03.2020.

*Sd/-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

02.03.2020  
Ritu Sharma

*Sd/-*

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**